

NOTIFICATION No.27 2013

I

The Government, in G.O.(Ms.)No.586, Home (Courts-II) Department, dated 30.7.2012, have issued orders sanctioning the constitution of one Judicial Magistrate Court (Additional Mahila Court) at Salem in Salem District in the cadre of Civil Judge.

Ms.L.Kalaivani, Judicial Magistrate, Mobile Court, Villupuram is transferred and posted as Judicial Magistrate, Additional Mahila Court, Salem in the newly sanctioned Court.

II

Thiru. S.Senthil Babu, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing practical training at District Headquarters at Chennai is posted as Principal District Munsif, Chidambaram vice Thiru. K.Ananthavel, transferred.

Ms. A.V.Subashini, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing practical training at District Headquarters at Chennai is posted as Additional District Munsif, Vellore in the existing vacancy.

Thiru. K.Bakkiaraj, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing practical training at District Headquarters at Chennai is posted as Judicial Magistrate No.I, Mettur in the existing vacancy.

Thiru. M.Mathivanan, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing practical training at District Headquarters at Chennai is posted as Additional District Munsif-cum-Judicial Magistrate, Manamadurai vice Ms.R.Thothiramary, transferred.

Thiru. T.Pitchairajan, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing practical training at District Headquarters at Chennai is posted as I Additional District Munsif, Kumbakonam vice Ms.A.Geetha, transferred.

III

Thiru. K.Ananthavel, Principal District Munsif, Chidambaram is transferred and posted as XVIII Metropolitan Magistrate, Saidapet, Chennai in the existing vacancy.

Thiru M.A.Kabeer, Additional District Munsif, Madurai is transferred and posted as XX Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.

Ms.R.Thothiramary, Additional District Munsif-cum-Judicial Magistrate, Manamadurai is transferred and posted as Principal District Munsif, Manamadurai in the existing vacancy.

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Ms.A.Geetha, I Additional District Munsif, Kumbakonam is transferred and posted as Principal District Munsif, Kumbakonam in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 15.02.2013.

REGISTRAR GENERAL